IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.1576 of 2019

Shudhanshu Shekhar Sarangi .... …. Petitioner
Versus
The State of Jharkhand & Others .... Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Ravi Kiran Singh, Advocate
For the Respondents : A.C. to S.C. I

05/08.07.2020 Heard Mr. Ravi Kiran Singh, learned counsel for the petitioner and A.C. to S.C. I, learned counsel for the respondents-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of learned counsel for the petitioner, post this matter on 13th July, 2020.

(Sanjay Kumar Dwivedi, J.)

Anit